

GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
LEGISLATIVE DEPARTMENT

L O K S A B H A

UNSTARRED QUESTION No. 1269

TO BE ANSWERED ON WEDNESDAY, THE 23<sup>RD</sup> NOVEMBER, 2016.

U N I F O R M C I V I L C O D E

+1269. DR. SANJAY JAISWAL  
SHRI KALIKESH N. SINGH DEO  
SHRI ASHWINI KUMAR  
SHRI R. DHRUVA NARAYANA  
SHRI E. AHAMED  
PROF. SAUGATA ROY

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Law Commission has submitted its report on Uniform Civil Code and if so, the details thereof and the response of the Government thereto;
- (b) the details of the discussions held with various stakeholders/ organisations;
- (c) whether different communities and organizations have opposed the move of the Government; and
- (d) if so, the ground of their opposition and the steps taken by the Government in this regard?

A N S W E R

MINISTER OF STATE FOR LAW AND JUSTICE AND  
ELECTRONICS AND INFORMATION TECHNOLOGY

(SHRI P.P. CHAUDHARY)

- (a) No, Madam.
- (b) to (d) Does not arise.